

or to let Government handle it for the benefit of the tribals. The tribals had all along been representing that they were not fully equipped to handle this trade by themselves. However, they agreed to make an attempt to take over the trade and they were given time to do this. It was expected that the transfer would take place by October, 1966. The Nicobarese were, however, not able to take over the trade by October 1966 and the proposal made by them would have still kept them under the domination of the non-tribals who were exploiting them. They were therefore advised to modify their scheme suitably by 31st March, 1967. Even by then the Nicobarese were not ready to step in. It has now been reported that the Nicobarese have formed their Company and taken over the Car Nicobar trade from 1st July 1967.

#### Labour Welfare Cess

6086 Shri Sequeira  
Shri K. P. Singh Deo  
Shri Kameshwar Singh:  
Shri Girraj Saran Singh

Will the Minister of Labour and Rehabilitation be pleased to state

(a) the amount collected in Goa to date in iron ore mines on account of labour welfare cess and

(b) how much of the amount has been disbursed to date and for what purpose?

The Minister of Labour and Rehabilitation (Shri Nathi) (a) Rs 39,79,500 upto 30 June 1967

(b) Rs 92,250 on establishments of organisation

#### Representation of Goa Administration Employees

6087. Shri Sequeira:  
Shri Kameshwar Singh  
Shri Girraj Saran Singh  
Shri K. P. Singh Deo.

Will the Minister of Home Affairs be pleased to state

(a) whether the recommendations of the Committee appointed by the Goa Administration to go into the grievances of the absorbed employees have been received by Government;

(b) if so when, and

(c) the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) Yes, Sir

(b) 28th September 1966

(c) The matter is under consideration. An Officer of the Ministry has actually gone to Goa to examine the matter in consultation with local administration and to report to Government.

#### Development of Regional Languages

6088 Shri S. K. Sambandhan  
Shri Anbazhagan

Will the Minister of Education be pleased to state

(a) whether Government are taking steps for the development of various regional languages

(b) if so the details thereof and

(c) the amount if any, spent on each of the regional languages during 1966-67?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) Yes Sir

(e) Under the schemes for the Development of Modern Indian Languages, grants are given to Voluntary Organizations and State Government for preparation and publication of reference works like encyclopaedias, dictionaries, bibliographies, anthologies, etc., books on cultural, literary, indological and linguistic subjects, literary conferences, libraries etc.

Under the Scheme of Prize Competition for Children's Literature, prizes are awarded to authors of books in Indian Languages at the rate of Rs 1,000 per prize-winning book and 2000